

State of Uttar Pradesh and Others

Vs

M/S. Anupam Traders

Petition for Special Leave to Appeal (Civil) No. 1220 of 1989

(N. D. Ojha, E. S. Vankataramiah JJ)

28.03.1989

ORDER

1. It is reported that the Finance Minister of the Government of India has in the course of his budget speech stated that the cement control has been lifted in India. In the circumstances, we do not find any reason to entertain this petition since it has become infructuous. The special leave petition is dismissed.

Court Master.

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